

8/2

22-5-06

Hon. Mr. K. B. S. Rajan, J.M.
Hon. Mr. A. K. Singh, A.M.

Advocates have abstained from
judicial work. Adjourned. List on 19-7-06

A.M.


J.M.

C/R

C.A. Filed and
Placed and Record

Res
14/7/06

O.A. No 394/06

19/07/06

Hon. Mr. A. K. Bhatnagar, J.M.
Hon. Mr. P. K. Chatterji, J.M.

None for the applicant even in the revised
call. Shri S. C. Mishra for the respondents. O.A.
stands dismissed in default and for non-
prosecution.


A.M.


J.M.

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